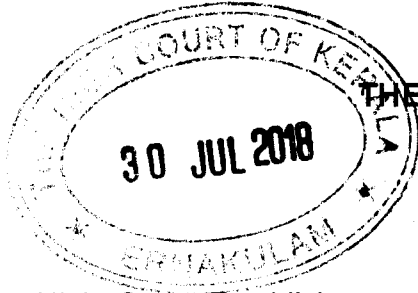


67312



THE HIGH COURT OF KERALA

Kochi : 682031  
Dated : 26-07-2018

**PROCEEDINGS**


High Court Establishment - appointment to the category of Personal Assistant (Grade II) to Judge - ranked list - permission to join duty - orders issued.

- Read :
1. Ranked list No. A6-97468/2014/REC1 dated 17-07-2018.
  2. High Court proceedings No. A6-62844/2018 (1). dated 24-07-2018.
  3. G.O.(P) No. 20/2013/Fin. dated 07.01.2013.
  4. G.O.(P) No. 209/2013/Fin. dated 07.05.2013.
  5. G.O.(P) No. 171/2016/Fin. dated 15.11.2016.
  6. Submissions dated 26-07-2018 from the persons concerned.

**ORDER NO. A6-62844/2018**

Smt. Minu Antony, Sri. Emil Babu, Smt. Remya P.R., Smt. Rosline Peter, Smt. Reshma Karthi N., Smt. Anitha C.M., Smt. Urmila Unnikrishnan and Smt. Sajna Figerus, who have been offered appointment as Personal Assistant (Grade II) to Judge in the High Court Service as per the High Court proceedings read (2) above, are permitted to join duty on **26-07-2018 F.N.**

(By Order)

  
G. Rathi  
Deputy Registrar

To

- The persons concerned.(to be acknowledged on the O/C)  
The Private Secretary to Chief Justice, High Court.  
The Personal Assistant & Additional Personal Assistant to Chief Justice, H/C.  
The Confidential Assistants to the Registrars and Additional Registrar  
(General Administration), High Court.  
The Security Officer, High Court.  
The 'G' (Accounts – II & III) Sections, High Court.  
The Finance Wing, High Court.  
The Section Head, CJ's Secretariat, High Court.  
The Section Officer, Kerala Judicial Academy, Athani.  
The IT Section, High Court (for publishing in the High Court website)  
The Admn. Records Section, High Court (2 Copies).  
The File/Stock File.